

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL).....Diary No. 25332/2026

[Arising out of impugned final judgment and order dated 08-01-2026 in CRLR No. 3754/2025 passed by the High Court of Judicature at Allahabad]

MUKESH KUMAR

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 135294/2026 - CONDONATION OF DELAY IN FILING  
IA No. 135295/2026 - EXEMPTION FROM FILING O.T.)

Date : 08-05-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL  
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) :Ms. Farheen Fatma, AOR  
Mr. Md Adil Zafar, Adv.  
Mr. Syed Nabil Raza, Adv.  
Mr. Tanzil Alalm, Adv.  
Mr. Ahraz Baig, Adv.  
Mr. Aman Kumar, Adv.  
Ms. Anshu Kapoor, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

1. Delay condoned.
2. Heard learned counsel for the petitioner.
3. Leave granted.

(LOKESH ARORA)  
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)  
COURT MASTER (NSH)